

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 12th August, 2026

No. LJ (B) 92/92/193 –In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. Nipon Hajong, Additional Deputy Commissioner as the Additional District Magistrate within Ri Bhoi District, with immediate effect until further orders.

Sd/-

(A.K. Sangma),

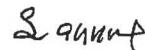
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 92/92/193 -A,
Copy forwarded to:-

Dated Shillong, the 12th August, 2026

1. The Deputy Commissioner, Ri Bhoi District, Nongpoh with reference to your letter No. DCRB(L&O)21/2014/Pt./310 Dt. 30.07.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.